

(c) whether it is also a fact that because of prescribing Master's Degree as the minimum qualification, many Translators will not be able to complete after the two competitive Examinations and will be adversely affected by the proposed minimum qualification; and

(d) what arrangements Government propose to make to safeguard the interests of these translators?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) to (d). In the draft rules it has generally been suggested that the minimum educational qualifications for direct recruitment to grades IV and V will be M.A. However, taking note of the fact that some of the officials now working as Hindi Translators in the Central Government may be having only a B.A. degree, it has been proposed that for officials working in the Central/State Government offices including Central Government Undertakings a Bachelor's degree would suffice. It has further been proposed that such officials can avail themselves of two competitive examinations to be held after the commencement of these rules. It is felt that these provisions will adequately take care of the interest of such officials.

Revision of educational qualification for Recruitment of Hindi Officers

270. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4263 on 20th December, 1978 regarding recruitment of Hindi Officers and state:

(a) whether educational qualifications being prescribed in the Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' Posts) Rules, 1979 are Higher than those prescribed in 1969 for the Hindi Officers; and

(b) whether in view of the fact that most of the Hindi translators at present working in Central Secretariat are Graduates in Hindi or English, the higher qualifications prescribed in the Draft Rules are proposed to be revised

in conformity with the decision of the U.P.S.C. with regard to Hindi Officer's Examination held in July, 1969?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) and (b). The educational qualifications proposed for the 1969 recruitment for the posts of Hindi Supervisors and Hindi Officers were M.A. with three years experience or BA. with five years experience. In the draft Rules now prepared for recruitment to Group 'C' posts under the Kendriya Sachivalaya Rajbhasha Sewa, it has been suggested that for the departmental candidates working in the Central/State Governments or the Central Government Undertakings, a Bachelor's degree would suffice provided that such officials have at least two years experience of translation work. The draft Rules will be examined further in the light of the comments received from the Ministries/Departments of the Government.

Amendment of Rules relating to Kendriya Sachivalaya Rajbhasha Sewa

271. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 445 on 16th August, 1978 regarding Cadre of Central Hindi Secretariat Service and state whether in view of Rule 1(2) and 2(c) (1), the date mentioned in Rule 6(b)(ii) viz. 7th February 1977 is proposed to be deleted in the final rules relating to Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' posts) so that all the Departmental candidates as defined in Rule 2(c)(i) are encadred in the initial constitution of Kendriya Sachivalaya Rajbhasha Sewa?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): Draft Rules for the Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' posts) have been circulated to the various Ministries/Departments for their comments. They will be examined further in the light of the comments received. The point raised by the Hon'ble Member will also be considered at that time.